

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --

**PETITION NUMBER** : CP(IB)/146(CHE)/2021

**NAME OF THE PETITIONER** : State Bank of India

**NAME OF THE RESPONDENT(S)** : Hasmukh S Patel

**UNDER SECTION** : Sec 95(1) of IBC, 2016  
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**ORDER**

Ld. Counsel Mr. M.L. Ganesh for State Bank of India. Ld. Counsel Mr. Vijith  
for the Respondent.

Reply has been filed on the on the IRP report.

List the Petition for hearing on **24.06.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk